



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

Subject:-Transfers and postings.

Government Order No: **3422** -LD (Estt) of 2019.  
Dated : 18 - 10 - 2019.

In the interest of administration, sanction is accorded to the following transfers and postings of Legal Assistants appointed under Hon'ble Prime Minister's Special Package under orders of adjustment in the Department with immediate effect:-

S.No.	Name of the official S/Shri	Place of posting
1.	Anil Safaya	District Litigation Office, Budgam against newly created post vide Government Order No. 58-DMRRR of 2017 dated 29-07-2017.
2.	Nitish Bhan	District Litigation Office, Anantnag against newly created post vide Government Order No. 58-DMRRR of 2017 dated 29-07-2017.
3.	Shailoo Razdan	District Litigation Office, Baramulla against newly created post vide Government Order No. 58-DMRRR of 2017 dated 29-07-2017.
4.	Sumit Koul	District Litigation Office, Shopian against newly created post vide Government Order No. 58-DMRRR of 2017 dated 29-07-2017.
5.	Aijaz Ahmad Mirab	District Litigation Office, Anantnag against newly created post vide Government Order No. 58-DMRRR of 2017 dated 29-07-2017.
6.	Verinder Bhat	District Litigation Office, Anantnag against newly created post vide Government Order No. 58-DMRRR of 2017 dated 29-07-2017.
7.	Anisha Raina	District Litigation Office, Kulgam against newly created post vide Government Order No. 58-DMRRR of 2017 dated 29-07-2017.
8.	Sumit Bhat	District Litigation Office, Kupwara against newly created post vide Government Order No. 58-DMRRR of 2017 dated 29-07-2017.
9.	Komal Pandita	District Litigation Office, Anantnag against

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